NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED ${\bf 31.07.2025}$ (THURSDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	IA No. 349/2024	Bank of Maharashtra	Mr. T Ravichandran	Mr. Rohan
	(For Condone Delay)	Vs		Rajasekaran- R1
	in	Kambhammettu Sri		Ms. S Indumathi- R2
	Comp App (AT) (CH)	Vamsi, RP of		
	(Ins) No. 130/2024	Mantenna		
	For Exemption	Laboratories Ltd &		
	IA No. 350/2024	Anr.		
		WITH		
2.	IA No. 359/2024	Bank of Maharashtra	Mr. T Ravichandran	Mr. Rohan
	(For Condone Delay)	Vs		Rajasekaran- R1
	in	Kambhammettu Sri		Ms. S Indumathi- R2
	Comp App (AT) (CH)	Vamsi, RP of		Mr. Vipul Jai- R3
	(Ins) No. 132/2024	Mantenna		
	For Exemption	Laboratories Ltd & 2		
	IA No. 358/2024	Ors.		
	For Stay			
	IA No. 357/2024			
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By order of Hon'ble Member (Judicial)

Chennai Bench

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